

NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/185/2017

NAME OF THE PETITIONER(S)

: SHEGO LOGISTICS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for the applicant Rajanellar.
Represent Counsel for espondent Chemost Bajobon
Rec

ORDER

Counsel for the Applicant present and filed an affidavit mentioning that originally he filed an Application in the capacity of a Director and now, as per the order of this Bench dated 19.12.2017, he filed an Application mentioning that he is a shareholder of the Applicant Company; copy of the same is served to the other side. For hearing and submissions, put up on 03.01.2018 at 10.30 A.M.

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(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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